

**ASSETS & LIABILITIES**  
(At a glance)

NAME OF THE JUDGE : JUSTICE A.K.JAYASANKARAN NAMBIAR

DATE OF APPOINTMENT : 23.01.2014

**DECLARED ASSETS**

**ASSETS OF THE JUDGE**

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
1. 15 cents of land	One Residential House	Rs.12,12,462.25	Nil	Two numbers 1. Honda City 2. Honda JA22	1. Mutual fund - Equity (Rs.19,52,266.79) 2. Mutual fund - Debt (Rs.5,04,244.78) 3. Professional Income receivable from erstwhile firm - approximately Rs.16 lakhs
2. Agricultural land (5 Acres)					

**LIABILITIES**

**Particulars:-**

1. Nil

2.

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Note:- Further details available with the Hon'ble Chief Justice

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**ASSETS & LIABILITIES**

**(At a glance)**

NAME OF THE JUDGE : JUSTICE A.K.JAYASANKARAN NAMBIAR

NAME OF THE SPOUSE : INDU NAMBIAR

**DECLARED ASSETS**

**ASSETS OF THE SPOUSE**

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	Rs.1,25,000/-	Gold (approximately 35 sovereigns) Diamond (worth Rs.4,00,000/-)		

**LIABILITIES**

**Particulars**

1. Nil

2.

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Note:- Further details available with the Hon'ble Chief Justice

## ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE A.K.JAYASANKARAN NAMBIAR

NAME OF THE DEPENDENT  
CHILD/CHILDREN : AKHILA NAMBIAR

### DECLARED ASSETS

#### ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	Rs.1,00,000/-	Gold (approximately 35 sovereigns)		

### LIABILITIES

Particulars:-

1. Nil

2.

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Note:- Further details available with the Hon'ble Chief Justice

